

HARYANA VIDHAN SABHA

COMMITTEE ON ESTIMATES

(1997-98)

THIRTIETH REPORT

ON THE

BUDGET ESTIMATES

FOR 1997-98

PANCHAYATS DEPARTMENT AND AGRICULTURE DEPARTMENT



Presented to the House on 22 / 98

HARYANA VIDHAN SABHA SECRETARIAT, CHANDIGARH

JANUARY, 1998

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COMPOSITION OF THE COMMITTEE ON ESTIMATES FOR THE YEAR 1997-98

	CHAIRMAN
	Shrı Sat Pal Sangwan
	MEMBERS
1	Shri Somvir Singh
2	Shrı Kartar Sıngh Bhadana
3	Shrı Ram Bhaj
4	Shrı Anand Kumar
5	Shri Mani Ram
6	Shrı Ram Pal Majra
7	Capt Ajay Singh Yadav
8	Shrı Akram Khan
	OE CREWADY AVE

- SECRETARIAT

 Shri Sumit Kumar Secretary
- 2 Shri Ram Naram Yadav Deputy Secretary

INTRODUCTION

I the Acting Chairman of the Committee on Estimates having been authorised by the Committee in this behalf signed this Report on the Budget Estimates for the year 1997 98 in respect of the (i) Panchayats Department (ii) Agriculture Department and (iii) implementation of outstanding recommendations/observations of the Committee

- A brief summary of the recommendations/observations of the Committee is given in Appendix I II and III in respect of Panchayats Departments Agricultural Department and implementation of outstanding recommendations/observations respectively. The summery is not exhaustive and for full recommendations or observations of the Committee reference be made to the main Report and the reports of previous years (for implementation) relating to the departments concerned.
- 3 A brief record of the proceedings of each meeting has been kept separtely in the Vidhan Sabha Secretariat
- 4 The Committee are thankful to the representatives of the Departments who appeared before the Committee, from time to time for their valuable assistance to the Committee
- The Committee are also highly thankful and appreciate the working of the Secretary Deputy Secretary, Branch Officials of the Haryana Vidhan Sabha Secretariat for their unstinted, whole hearted co operation and assistance rendered by them

Chandigarh
The 14th January, 1998

CAPT AJAY SINGH YADAV
Acting Chairman
Committee on Estimates

REPORT

Constitution of the Committee

The Committee on Estimates for the year 1997 98 consisting of nine members was nominated by the Speaker on having authorised by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on the 11th March 1997 and notified vide Haryana Vidhan Sabha Secretariat Notification No EC 1/1997 98/116, dated 2nd April 1997

Appointment of Chairman

- 2 Shri Sat Pal Sangwan M L.A, was appointed Chairman of the Committee Sittings
- 3 The Committee held/fixed 42 sittings (at Chandigarh and outside Chandigarh) till the finalisation of this Report

Implementations/Recommendations

The Committee scrutinised the replies received from the Government in connection with the outstanding recommendations/observations of the Committee relating to the years 1985 86 1989 90 1990 91 1992 93, 1994 95, 1995 96 and 1996 97 pretaining to the Industries Annual Husbandary Social Welfare Forest Irrigation Transport Cooperation PW (Public Health) department and Helth Departments The Committee dropped the recommendations/observations where it was satisfied with the action taken by the Government The observation of the Committee of the remaining recommendations/observations in respect of these Reports are contained in Appendix III to this Report

Selection of Departments

- 5 The committee selected the following Departments with a view to scrutinise their Budget Estimates for the year 1997 98
 - 1 Agriculture
 - 2 Horticulture
 - 3 Development
 - 4 Panchayats
 - 5 PWD (B&R)

Scrutinise/Questionnaire

- 6 (1) The Committee scrutmised the Budget material for the year 1997 98 and framed the questionnaire relating to the Departments
 - (1) Agriculture
 - (11) Horticulture
 - (111) Development
 - (iv) Panchayats
 - (v) PWD (B&R)

Scrutinise/Oral Examination

- 7 (a) The Committee scrutinised the material relating to the Budget Estimates for the year 1997 98 in respect of the following Departments
 - (1) Agriculture
 - (11) Horticulture
 - (111) Panchayats and
 - (iv) Development and orally examined the Panchayats and Agriculture Departments
- (b) The Committee could not examine the Development and Horticulture Departments orally due to paucity of time
- The Committee could not scrutinise the replies to the questionnaire relating to the PW (B&R) Department as the said Department could not supply the replies to the questionnaire of the Committee till the finaligation of the Report

Supplementary Estimates

The Committee also scrutinised the Supplementary Estimates of Haryana Government for the year 1997 98 and examined the representatives of the Finance Department as well as other Departments concerned with the demands and also prepared their reports thereon for being presenting to the Vidhan Sabha on the date fixed therefor

General Observation Finance Department

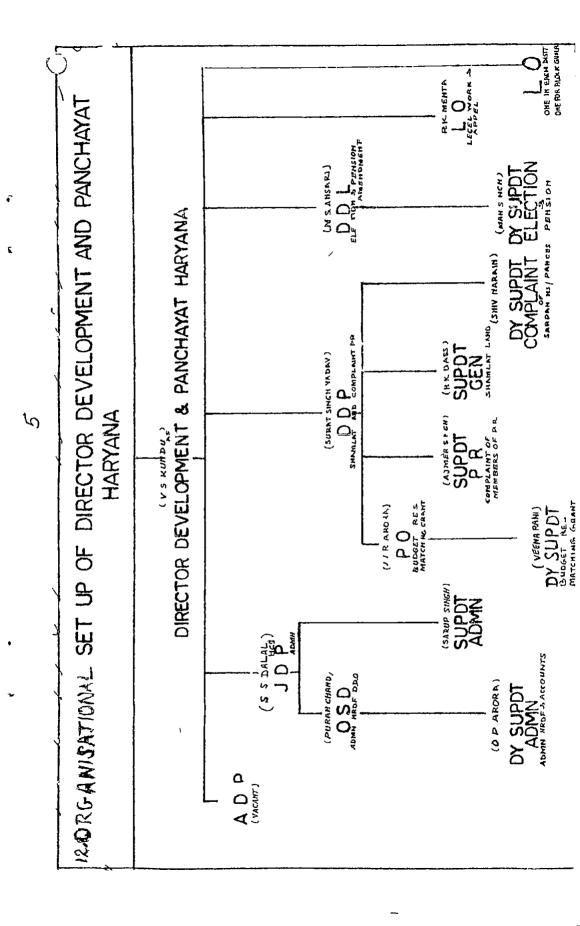
10 The Committee while scrutinising the replies received from the Government relating to the pending paragraphs of the previous reports concerning these departments have experienced that the replies thereof are not being sent by some of the departments in time inspite of the instructions issued by the Government from time to time

The Committee is of the view and recommend that the Finance Department should coordinate in this respect and reiterate these instructions to all the concerned departments so that replies are sent in time in order to streamline the functioning of the Committee

11 The Report of the Committee in respect of Panchayats and Agriculture Departments are in the following paras

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PANCHAYATS DEPARTMENT



PANCHAYATS DEPARTMENT

13 ORGANISATIONAL SET UP OF THE HARYANA PANCHAYATS DEPARTMENT

Under the supervision of the Minister Development and Panchayats and Commissioner Development and Panchayats the Directorate has been set up under control over by the Director, Development and Panchayats Haryana All administrative and departmental planning powers vested with the Director Development and Panchayats Haryana For the help of the Director Panchayats one Additional Director Panchayats one Joint Director panchayats one Deputy Director Panchayat, one Deputy Director Panchayat (Legal), one Planning Officer one Officer on Special Duty (H) one Legal Officer and one Naib Tehsildar is working at State Headquarters. The post of Additional Director Panchayat is laying vacant. In addition to this post of one Administrative Officer, one Joint Director (Panchayati Raj) one Panchayati Raj Officer and one Deputy Director (Panchayati Raj) has been sanctioned to implement the provisions of the Haryana panchayati Raj Act, 1994, but these posts are laying vacant till now. Ministrial staff assists to these officers

DISTRICT LEVFL

A District Development and Panchayat Officer has been appointed in each district at district level. The development works which are executed in the villages by the Block Development and Panchayats Officer at block level are made under the supervision and control over by this officer. The establishment work of staff posted at blocks are routed through District Development and Panchayat Officer to the state Headquarter. In addition to this a post of Legal Officer has been sanctioned at district level. This officer defends the court cases regarding shamlat deh of Gram Panchayat in different courts. Due to large number of unauthorised possession on the shamalat deh in Guhla at Cheeka block of Kaithal District one additional Legal Officer has been posted in this block.

Due to more blocks in district Hisar and Rohtak one additional Legal Officer has been posted there to defend the court cases of Panchayats Ministrial staff assists to these officers

BLOCK LEVEL

A Block Development and Panchayat Officer has been appointed at Block level, who is on the establishment of Development Deptt. This officer is responsible to execute the development works of rural areas at block level. In addition to this grants/aids which receives from Government for rural areas is disbursed by this officer.

A post of Naib Tehsildar has been sanctioned in Guhla at Cheeka This officer defends the cases of anauthorised possession relating to shamlat deh of Gram Panchayats through Legal Officer after preparing the record of such cases

14 BUDGET ALLOCATION

In reply to the questionnaire of the Committee regarding the allocation of budget of the department for the financial year 1997 98 the reply of the department is as under

The total budget allocated to this department for the current year together with the total amount spent therefrom till today, headwise is as under —

			(Rs in lacs)	
Major Head	Scheme	Budget allocated	Expenditure till date	Reasons
Non Plan		 .		
2515 ORDP	Panchayatı Raj direction&			
(Non Plan)	Admn (Panchayat Deptt)			
Headquarter		44 36	19 63	
do	HRDF Scheme (Headquarter)	6 56	2 80	_
do	Election Staff (Headquarter)	10 56	3 87	
do	Matching Grant Staff Headquar	ter 1 59	0 50	-
		63 07	26 80	
do	District Staff	91 84	32 89	
do	Grant in aid to Zila Parishads	117 50	63 00	
đo	Grant in aid to as Honorarium/		05 00	
	Uniform Allowance to Gram			
	Chowkidars	371 90		
do	G I A to Panchayats Constituted	đ		
	under the PP Act fee & fines)	00 05		
	All India Panchayat Parishad	00 05		
		581 34	95 89	
do	Charged	0 10		
Plan Scheme				
6515 ORDP	Revenue Earning	72 00		Funds not
(Plan)	,	72 00		released by
2515 ORDP	Matching Grant	180 00		the FD
(Plan)	(including pub			do
do	Adhoc Grant in aid to PRIs			
	on the recommendation of			
	tenth finance Commission	2066 00		do
		2318 00		

During the oral examination of the department the Committee observed that a very small amount has so far been spent by the department inspite of the fact that more than half of the financial year is over

The Committee, therefore, desire that the department to ensure that the amount/funds allocated to the department for the current financial year should be utilised/spent well in time

The Committee also desired that the department should make efforts to spend the funds allocated in four quarters of the year proportionately to avoid any irregularties etc

15 MATCHING GRANTS

On a question made by the Committee regarding the details of Matching Grants under the Planning Scheme the representatives of the department stated that a demand of about Rs 45 lacs is pending with the department. The Committee was also assured by the departmental representatives that a detailed policy regarding the release of matching Grants shall be intimated to the Committee. The Committee was also informed that the release of the Matching Grants depends upon the availability of the funds

The Committee, therefore, desired that the total amount of Matching Grants released by the department till the finalisation of this report be supplied to this Committee

The Committee further desired that efforts should be made to release the amount of matching Grants as soon as the amount is deposited by the concerned institutions

The Committee further desired that the department to supply the detail of pending cases, if any, with the department, alongwith the reasons therefor

16 VACANT POSTS

In reply to the questionnaire of the Committee the departmental representatives supplied the following information with regard to the various posts lying vacant with the department

Headquarter

Class I

Sr No	Name of post	Vacant post	Since when these posts are lying vacant	Reasons
1	2	3	4	5
1	Additional Director Panchayats	1	1 10 96	By promotion This post filled up by the Development Department.

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1	2	3	4	5
2	Administrative Officer	1	9/94	This post has been created in Haryana Panchayati Raj but due to not finalising the mode of requirement, it could not filled up
3	Panchayatı Raj Officer	1	9/94	đo
4	Deputy Director (PR)	1	9/94	đo
Clas	s II			
1	Naib Tehsildar	1	5/97	Due to transfer from Revenue Department
Class	s III			
1	Assistant	3		Under 10%cut
2	Senior Scale Stenographer	2	9/94	These posts have been created under Panchayatı Raj Act, 1994 but due to non finalising of the mode recruitment These posts are lying vacant.
3	Steno Typist	2	9/94	do
4	Clerk	13	1/90 9/	/94, 8/95 Due to promotion of Assistant
			3/97	
5	Patwari	1	9/92	Due to non availability of the candidate from Director Land Record
6	Store Clerk	1	9/94	Due to promotion on the post of Asstt
7	Reader	1	2/82	Due to ban to not filled up the post
8 Class	Junior Scale Stenographer	3	9/94	Two posts sanctioned under Panchayati Raj Act 1994 but not finalised mode of recruitment of the post of A.D O /D D P (PR) these posts are lying vacant one post vacant due to promotion of Assistant.
			0.00	B . 1
1	Peon	1	8/95	Due to deputation in Zila Parishad

1	2	3	4	5
Disti	rıct Leval			
Clas	s II			
1	Legal Officer	2	2/96 2/91 and 11/95	One post sanctioned in Distt Panchkula and two posts due to promotion of B D PO
2	Naib Tehsildar	1	7/90	Due to transfer from Revenue Department
Clas	s III			
1	Deputy Superintendent	3	2/96 9/96	One post sanctioned District Panchkula one post under 10% cut and one post due to death
2	Assistant	2	8/95	Due to deputation of Zila Parishad
3	Store Clerk	8	3/97	Due to promotion of Assistant
4	Clerk	9	1/94 and 8/96 and 2/96	Due to promotion of Store Clerk and one post due to death
5	Steno Typist	3	4/95 8/95	One post due to resignation one post due to deputation in Zila Parishad and one post sanctioned in District Panchkula
6	Junior Auditor	2	4/95 and 8/95	One post due to death and one post due to deputation in Zila Parishad
Clas	s IV			
1	Peon	4	5/94 3/96 and 4/97	Three posts vacant due to retirement and one post due to appointment to Gram Sachiv
2	Chowkidar	1	11/95	Due to promotion of Peon
Clas	ss III			
1	Social Education and Panchayat Officer	09	1/97 and8/97	Due to promotion of BDPO
2	Junior Engineer	11	3/96	Due to promotion of S D O (PR)
3	Head Clerk/Assistant (General)/(JRY)	30	1/96 4/96 6/96 10/96 1/97 2/9 5/97 and 8/97	5 19 posts under 10% cut and 27, 11 Posts vacant due to retirement

1	2	3	4	5
4	Patwarı	58	12 1 93 18 5-93 6/94 19 2 96 and 26 3 96	19 posts vacant due to promotion of SEPO two posts due to death, 5 posts due to retirement and 32 posts due to non-available suitable candidate
5	Clerk	04	12/96	Due to promotion of Assistant
6	Gram Sachry	544	Since 1993	Due to retirement/death
Clas	s IV			
1	Peon	48	3/97	19 posts vacant due to promotion of Clerk 29 posts vacant due to retirement since 1993 to 31 8-97

After oral examination of the department, the Committee desired that the department should take immediate steps to filled up the vacant posts of Gram Sachivs, Patwaries, Head Clerks/Assistant, J Es, S E PO and Panchayati Raj Officers at the earliest under intimation to the Committee

17 COMPLAINTS/EMBAZZLEMENTS

The Committee desired to know the detail of complaints received and enquiry conducted regarding the embazzlement, misappropriation irregularties of funds against the officers/officials of the department during the last three years reply of the deptt is as under —

Sr No	Name of Gram Sachiv	Block	Mis appropriation embezzlement	Remarks
	Sarvshri			
1	Dharam Pal	Dadrı	900/	Enquiry Officer has been appointed.
2	Chand Singh	Pıllu Khera	26550/	do-
3	Rajinder Singh	Rohtak	635/	do
4	Ram Chander	Ben	2700/	do
5	Jagdev	Chhachhraulı	15000/	do
6	Krishan Chand	Khol at Rewari	20292/	do
7	Ved parkash	Safidon	25000/	do
8	Mam Raj	Radaur	96000/	do

During the oral examination of the department, the Committee desired to know wether the enquiry under these cases have completed The representatives of the department informed that the enquiries in these cases are going on

The Committee, therefore, desired that the department should make efforts to decide the cases after completing the enquiry at the earliest, under intimation to the Committee

18 PENDING COURT CASES

During the oral examination, the Committee pointed out that the information regarding the pending cases in various courts, alongwith the financial implication envolved therein has not been supplied by the department, as desired vide question No 5 (b) In response thereto the departmental representatives assured that the said information will be intimated to the Committee

The Committee, therefore, desired that the said information, if any, be supplied to the Committee at the earliest

19 VARIOUS SCHEMES

In response to the questionnaire of the Committee relating to the details of funds allocated for the various schemes of the department during the last three years the reply of the department is as

The description of the schemes are as under --

- (1) Revenue Earning Scheme Under this scheme intrest free loan is given to Panchayats/panchayat Samitis to undertake the development work like installation of tubewells, pumping sets, construction of shops, Flour Mills etc. The loan is recoverable in 30 yearly instalments
- (2) Matching Grant Scheme Under this Scheme the people seek financial helps equal to the amount raised by them as volentary construction except girls schools in the state and girls hostels in Urban areas where the amount of grant is twice that of the contribution

Under this scheme people themselves identify the works and are associated though out the implementation of the works. Under this scheme the grant is sanctioned for construction of school buildings, Harijan and Backward chopals payment of streets, Hospitals and other development works, Under this scheme two posts of Assistants and one post of clerk has been sanctioned at Headquarter

- (3) Pilot Project Scheme It has been decided by the Govt. to undertake integrated development works in some villages of Haryana State through Village Development Samities Under this scheme works are undertaken by the Village Development Samiti which is the registered Society This is not a continuing scheme only Rs 209 lakhs and Rs 200 00 lakhs were sanctioned as special Central Assistance during the year 1994 95 and 1995 96 respectively for 41 villages @ Rs 10 lakhs each
- (4) Aravalı Vikas Sanghthan It has been decided by the Government to undertake development works in the aravalı range through Aravalı Vikas Sanghthan

For this purpose an amount of Rs 100 lakhs was sanctioned as special Central Assistance during the year 1995 96. This amount has been kept as corpus fund in the bank. The interest accrued therefrom will be utilised on development works by the Aravali Vikas Sanghthan.

(5) Grants in aid to PRI on the recommendation of 10th Financial Commission — 10th Financial Commission has recommended special central adhoc grant amounting to Rs 8264 lakhs for four years 1996 97 to 2000 to PRIs During the years 1996 97 an amount of Rs 2066 lakhs has been recommended. Out of which 1033 00 lakhs was released by the Government Under this scheme the grant will be distributed to Zila Parishads on the basis of population. The Zila Parishads will further distribute the amount to Panchayat Samitis on the basis of population and the Panchayat Samities will allocate the amount to Gram panchayat for utilisation on various development works.

(b) The details of funds allocated for various schemes of the department is given as under

1994 95 (Rs in lakhs)

Sr No	Name of scheme	Funds allocated/ released	Administrative Charges	Labour Charges
1	2	3	4	5
1	Revenue Earning Scheme	3 06		
2	Matching Grant Scheme	199 98	1 25	
3	Pilot Project Scheme	209 00		
	-	412 04	1 25	
1995	5 96			
1	Revenue Earning Scheme	1 58		
2	Matching Grant Scheme	276 64	1 18	
3	Pilot Project Scheme	200 00		
4	Aravalı Vikas Sanghthan	100 00		
	(kept as corpus fund)			
	- · ·	578 22	1 18	
1990	5 97			
1	Revenue Earning Scheme	2 23		
2	Matching Grant Scheme	74 47	1 40	
3	Special Central	1033 00		
	GIA to PRIs			
		1104 70	1 40	

During the oral examination the departmental representative stated that the Aravaali Vikash Sangthan consists of 8to10 societies of the area. It was further stated that the money is provided by the Government of India.

After oral examination, the Committee desired that the department to intimate the money spent on these schemes during the year 1997 98

It was further desired that the detail of the following schemes be also intimated to the Committee

- 1 Revenue Earning Scheme
- 2 Pilot Project Scheme
- 3 Aravah Vikas Sanghtan Scheme
- 4 Special Central Adhoc Grant in aid to PRIs on the recommendation of the 10th Finance Committee

It was further desired that the achievements made by the department under these schemes be intimated to the Committee

20 SCHEMES SANCTIONED AT THE FAG END

With regard to the questionaire regarding the Schemes of the Department sanctioned at the Fag End of the financial year during the last three years the department reply is as under

The following schemes of this department were approved/fund released by the Government at the fag end of the financial year

- (1) Pilot Project Schemes This scheme was sanctioned during the year 1994 95 and 1995 96 by the Government at the feg end of the both years because this scheme was approved by the planing Commission at the middle of the year
- (2) Aravalı Vıkash Sanghthatn This scheme was appeaved by the Government at the end of the financial year 1995 96 because this is the new scheme
- (3) Special Central Adhoc Grant in aid to PRIs Under this scheme the funds were released by the Government at the fag end of the financial year 1996 97 because this is the new scheme

The Committee, therefore, desired that the efforts should be made by the department to get the schemes sanctioned at the earliest so that the tunds allocated may be spent properly and in time

21 PUBLICITY

During the oral examination of the department the representatives of the department informed the Committee that the department has not published any Booklet/Literature for giving publicity of various schemes of the department It was further informed that the said literarture is distributed/provided by the other department is development Department.

The Committee during the oral examination observed that most of the Panchayats of the State are not fully aware about various schemes of the department. The Committee further observed that the Gram Sachives of the Panchayat so not take interest in the Welfare Schemes which observations was supported by the department and assured that efforts are to be made by the department.

The Committee further observed that the departmental system regarding allocation of funds is not proper

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Therefore, the Committee desired that the gram Panchayats be made fully awere about the schemes of the department

The Committee furtherdesired that the distribution/allocation of funds should be made available at the Block level instead of District level

The Committee further desired that the action taken as above be intimated to the Committee

22 ANNUAL ADMINISTRATIVE REPORT

With regard to the information regarding the Annual Administrative Report of the department, the reply is as under

Annual Administrative Report of the Department has been published upto the year 1993 94

So far as the preparation of Annual Administrative Report for the year 1994 95 to 1996 97 is concerned it is stated that inspite of all out efforts the required information has not been received from the District level offices and due to this the Administrative reports for the above said years could not be prepared Reminder and Demi Official letters have been issued to the concerned Deputy Commissioner

Now the figures of the Administrative Reports for the year 1994 95 have been recieved and the report is being prepared

After going through the reply of the department and oral Examination of the department representatives, the Committee desired that efforts should be made by the department to publish the Administrative Report, up to date, under intimation to the Committee

23 ENCROACHMENT OF LANDS

The Committee desired to know the names and addresses of the persons/party who have encroached upon the property/lands of the department. The department replied that there is no land in the department upon which any person/party have been encroached upon

During oral examination the Committee observed that in most of the villages the unauthorised persons have encroached upon the land of the panchayats. The representative of the department stated that since there are morethan 6000 Gram Panchayat on the State the information as desired by the Committee may not be supplied with 2 3 months.

The Committee observed that in some of the villages the phirms and Common land have been encroached upon by the unauthorsed persons and this tendency is increasing day by day in the villages. Therefore, the department to take action at the earliest at gross root level and the Committee be informated about the action taken, within 6 months.

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24 VEHICLES

With regard top the information regarding the vechicles with the department the reply is as under

The following type of vechicles are in possession of department at headquarter

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S No	Name of vechicles	Type of vehicles	Purpose
1	Car HRO8 A 0066	Ambassador	For the use of Head of the Department
2	Jeep HRO3 A 6161	Mahındera & Mahındera	For the use of Officers and staff
3	Jeep HRO3 A 0944	do	do
4	Jeep HRO3 1177	do	do

Justification — Car is for the use Head of the Department and other three vechicles are for the use of officers to inspect the Cattle fairs and for the inspection of field officers and other officials purposes

(b) The following amount has been spent on the repair/maintenance during the last three years of the above mentioned vehicles

S No	Year	Vehicles		Amount spent on repair maintenance (Rs)	
1	2	3		4	
1	1994 95	HR08 A 0066	· · · · · · · · · · · · · · · · · · ·	20,969	
		HR03 A 0944		17 657	
		HR03 1177		22 699	
			Total	61,325	
	1995 95	HRO8 A 0066		36,301	
		HR03 A 0944		38,917	
		HR0 1177		11 300	
		HR03 A 6161		7 443	
			Total	93,961	
	1996 97	HRO8 A 0066		33,490	
		HR03 A 0944		7 506	
		HR03 1177		18 246	
		HR08 A 6161		6 689	
			Total	65,931	

During the oral Examination, the Committee desired that the required information at Block levels be supplied to the Committee

25 OFFICES WORKING IN THE PRIVATE BUILDINGS

The Committee desired to know the districtwise dertail of the subordinate offices functioning in the State in Private Buildings

Since no reply has been received from the department till the finalisation of the report, the Committee desired that the said information be supplied to the Committee at the earliest

26 FINANCIAL ASSISTANCE TO PANCHAYAT SAMITIES UNDER REVENUE EARNING SCHEME

The Committee asked the department to supply the information regarding the

assistanc given by the department to the Gram Panchayats Samities The reply of the department is as under

(a) The detail of financial assistence given to Panchayats/Panchayat Samitis under Revenue Saring Scheme during the last there years block wise is given as under

Year	Distt	Block	Financial	Assistance given
1994 95	Gurgaon	Pataudi		1 25 000
	Jind	Uchana		30 000
	Ambala	Barara		81 000
	Kaithal	Katthal		60 000
			Total	3,06,000
1995 96	Bhiwani	Siwani		1 05 000
	Ambala	Naraingarh		23,000
	Sonipat	Ganaur		30 000
			Total	1,58,000
1996 97	Kurukshetra	Ladwa		1 39 000
	Sırsa	Sırsa		84 000
			Total	2,23,000

(b) The details of development works undertaken under this scheme during last there years is as under

Year	District	Block	Name of Panchayat	Work under taken
1	2	3	4	5
1994 95	Gurgaon	Pataudı	Haliyabi	Instalation of tube well
1994 95	Jınd	Uchana	Lodhar	Instalation of Tube well
	Kaithal	Kaithal	Kakod	do
	Ambala	Barara	Fulel Majra	Construction of 5 shops
1995 96	Bhiwani	Siwani	Barwa	Construction of shops
	Ambala	Naraingarh	Ganaulı	Instalation of tubwells
	Sonepat	Ganaur	Dabarpur	do
1996 97	Kurukshetia	Ladwa	Bakalı	do
	Sırsa	Sırsa	Bharokhan	do-

After scrutinizing the reply, the Committee desired that the purpose, alongwith the name of the Panchayat/Samiti, for which the assistance has been given be supplied to the Committee

The Committee further desired that the criteria of giving assistance to the Panchayats/Samities be intimated to the Committee

The Committee further desired that the progress made in the development works, undertaken by the department during the last three years, under Revnue Earning Scheme, be intimated to the Committee

27 DEVELOPMENTWORKS

In reply to the questionnaire of the Committee the department replied that the details of development works undertaken during the last three years is as under

Details of works undertaken by the village development samitis during the year 1994 95 to 1996 97

Dıstt.	Block	Village	Amount sanctioned	Amount spent		Worksundertaken
1	2	3	4	5		6
		<u> </u>	(Rs m la	ıcs)		
<u>1994 95</u>						
Namaul	Narnaul	Bas Kired	10 00	9 04	1	Pay of street and drain
					2.	Three school roots
					3	Const of concrete road
					4	Pumphouse
					5	Water tank
					6	C.C Street
		Total	10.00	9 04		
-do	Ately	Kunjpura	10 00	9 96	1	Pav of street and drain
	J				2.	B/wall of high school
		Total	10.00	9.96		0.
do	Nangal	mandhana	10 00	9 93	1	Pay of streetand drain.
40	Chaudhn	manoman.	10 00	773	2	Const. of R.C.C road
	Спинанн				3	Repair of Vety hospital
		Total	10 00	9,93	-	Tepan of Fely Hospital
Fandabad	Palwal	Attarchatta	10 00	10 00	1	Diagrand
ranuavau	raiwai	Attaichatta	1000	10 00	_	Diging of pond
					2.	Const. of Mahila training centre
					3	Levelling of land
					4	Wire fencing for development of garden
					5	Installation of tubewell.
					6	Const. of bridge
		Total	10 00	10 00		5
Hisar	Adampur	Sıswal	10 00	10 00	1	Construction of Mahila Community latrines
					2	B/wall of Shamshan Ghat.
					3	Pav of street.
do	do	Karbal	10 10	10 00	1	B/wall of shamshan Ghat.
-					2	B/ wall of pond
					3	Const. of Mahila Mandal Bhawan
-do	-do	Dhani Maha	10 00	10 00	1	B/wall of shamshan Ghat
	-	batour			2	B/wall of Govt Pry Scho
		ge 			3	B/wall of Community Choupal

1	2	3	4	5		6
					4	Earth work in pond
					5	Pav of street
					6	Earth work in Pry Girls School
					7	B/wall of guga man
Hısar	Adampur	Bagla	10.00	10.00	1	Pav of street
					2	Room in Girls Pry School
					3	B/wall of high school,
	_				4	Const of Anganwan centre
do	do	Mada Khera	10 00	10 00	1	B/wall of Shamshan Ghat.
					2.	Const of Path.
					3	Installation of Tubewell
					4	Pav of street.
					5	B/wall of school
					6	B/wall of pond
		Total	5 0.00	50.00	7	Completion of school
Sırsa	Odham	Tukewala	50 00	50 00		*
onsa	Omen	Tukewaia	10 00	9 90	1	Pav of street
					2	Const. of Pry school
					3	Const. of Panchayat Ghar/ B/wall
		Total	10 00	9 90		
do	Dabwali	Ganga	10 00	9 87	1	Pav of street.
					2.	Const. of Anganwan Bhawan/B/wall
					3	B/wall of B C Chanpal
					4	B/wall of Patwar Khana.
					5	Const of girls Pry school
_		Total	10.00	9.87		
Gurgaon	Sohna	Haryahera	9 00	9 00	1	Development of garden
					2.	Installation of tubwell
					3	Cow ghat.
					4	B/Wall of pond
					5	Const. of Community Centre
					6	Const. of Mahila Training Centre
do	đo	Dhaulah	10 00	10 00	1	B/wall of pond
					2.	Const of C C road
		Total	19 00	19 00		
do	Patudi Unchi	a Majra	10 00	10 00	1	Pav of street.
					2	Const of Mahila Training Centre
					3	B/wall
do	do	Khor 1	5 00	5 00	1	C C meteled road
		Khor 11	5 00	5 00		do
		Total	20 00	20 00		
				1		

1	2	3	4	5	6
Gurgaon	Gurgaon	Sikanderupr	10 00	10.00	1 Pav of street.
		Ghosi			Panchayat Ghar
đo	do	Chakaquur	10 00	10 00	1 Pav of street
		Total	20 00	20 00	
Rohtak	Ben	Gochi	10 00	2 58	1 Pav of street/drain
					2. B/wall of Madı.
					(comp report not received from DC Rohtak)
đọ	do	Bısan	10 00	7 49	Report regarding works not received from DC Rohtak
do	-do	Saria	10.00	7 93	Pav of street.
		Total	30 00	18.00	
do	Jhajhar	Birdhana	10 00	9 47	Pav of street and other
	_ J -				development works
		Total	10 00	9 47	
Year 1995	<u>96</u>				
Gurgaon	Sohna	Bhonda	10 00	10 00	1 S/Tubwell
Ouigion	Comm	DIMIGH	10 00		2. School Room/B/Wall
					3 Pay of Street and Drains
		Total	10 00	10.00	
-do	-do	Sehajawas	10 00	10 00	1 Pay of streets & Drains
40	40		2000		2 R/Wall of Ponds
					3 School Room.
		Total	10.00	10 00	
do	-do	Samarthla	10 00	8 06	 R/Wall of pond and Cow Ghat
					School Rooms
					3 Road & Pav of street
					Due to Court Case
					Rs 1 94 lacs balance
		Total	10 00	8 06	
		Grand Total	30.00	28.06	
-do	Nuh	Ujma	10 00	10 00	1 RCC Road and Drain
		Total	10 00	10 00	
Distt Ro	htak				
Rohtak	Ben	Dıgal	10 00	7 09	1 Pay of street.
-do	do	Муга (R)	10 00	9 44	 Anganwari Centre/ Pav of street & Water Tank.
-do	do	Мајга (D)	10 00	10 00	 Cattle Pond Path Shamshan Ghat, R/ Wall & Pav of Street
		G Total	30 00	26 53	4. 10.
do-	Meham	Farmana	10 00	4 47	1 Report not received from D C
		Total	10 00	4 47	

į

1	2	3	4	5	6
Bhiwani	B/Khera	Bandar	10 00	10 00	1 R/wall of pond
					2. Pay of street
					3 Drain of pond
		Total	10 00	10 00	
Panchkula	Barwala	Barwala	10 00	5 62	Report not received from D C
do	-do	Tapanan	10 00	7 64	do
		G Total	20 00	13 26	
-đo	Pinjore	Basola	10 00	4.31	đo
		Total	10 00	4 31	
Sonepat	Gohana	Mahra	10 00	5.50	do
-do-	-do	Saragthal	1000	9 00	-do-
		G Totals	20 00	14 50	
Ambala	Barara	Barara	1000	10 00	Pav of street.
		Total	10 00	10 00	
Susa	Baraguda	Ron	10 00		Report not received from D C.
		Total	10 00		•
Yamuna Nagar	Yamuna Nagar	Jathlana	10 00	7.50	-do-
		Total	10 00 `	7 50	
Hisar	Adampur	Mohabatpur	10 00	10 00	B/wall of Sham Ghat and Earth work in School
Hisar	Adampur	Sadalpur	10 00	10 00	 Pav of street, B/wall of Mini Bank & R/wall of pond
		G Total	20 00	20 00	
Hısar 2	Jakhod		10 00	10 00	B/Wall of Shamshan Ghat Scnool Rooms and B/Wall
		Total	10 00	10.00	

1996 97

Amount not sanctioned

After scrutiny of the reply the Committee desired to know the latest position/progress made in the completion of the above works

28 GRANT TO PANCHAYATI RAJ INSTITUTION

The Committee desired to know the detail of the works for which the special Central Adhoc Granthas been released to the Panchayati Raj Institution on the recommendation of 10th Finance Commission The Reply of the department is as under —

The Total amount of Rs 20 66 crores was sanctioned by Tenth Finance Commission for development works for the year 1996 97 Out of this amount Rs 10 33 crore was released by Finance Department from which an amount of Rs 3 15 85 000/ has been allotted districtwise for the following development works. In addition to this an amound of Rs 2 17 15 000/ has been given to HRDF Board for construction of individual Latrines.

under the Rural Sanitation Programme Remaining amount of Rs 500 crore was released by Finance Department on 29 3 97 and the same was deposited in the revolving fund of H R.D.F because due to closing of financial year it was not possible to distribute the same in the Panchayati Raj Institution. The details of works being undertaken under this scheme are as under

- 1 Development of Roads
- 2 Establishment of dispensaries
- 3 Making arrangement for water supply
- 4 Sanction and other public facilities
- 5 Welfare of agriculture labour
- 6 Construction of Community Centre and Panchayat Ghars
- 7 Construction of Stockmen Centres/Vety Dispensaries
- 8 Construction of retaining walls of ponds because in many village ponds are just adjacent to the PWD roads and village abadi for which no funds are being provided by any agency at present
- 9 Construction/matteling of village Phirnis/Paths
- 10 Construction of Khels and Tunkies/installation of Tubwells for animal and human being
- 11 improvement of Shamlat land of Gram Panchayats Panchayat Samitis and Zila Parishads and installation of Tubwell for irrigation on such lands

An amount of Rs 2 17 15 000/ was given through H.R.D F Board for the construction of individual latrines which has been utilised through Engineer in Chief (P.R.) The utilisation certificate have already been sent by him. An amount of Rs 3 15 85 000/ has been allocated to Panchayat Samitis for different development works and the works are under progress. The workwise report is being called for from D.C./B.D.P.O.s. The utilisation certificate have not been received so far

The Committee scrutimised the reply and desired that the detail of the works undertaken be supplied so that the same may be further examined

AGRICULTURE DEPARTMENT

		T					\cup
P O (WS) (V)	PINCHKULA	DDA AVAI YS (CHEMIS T DS CO SIP ANALYST PO (S CAN)	MARWAL			ADA(G)(V) JDA(SC) CSSO DDA(SC) RO HYDROLOGIST JD(AE) AE AAE AAE SDO(GG)	
PO(S(AN)	2 V 5 V 4 A	P D D ACS TSP) IC BITH DSCO IL REPER	AN 341 A	7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7 7		AD AD	
DDA	PANIPAT	DDA HYD¤OLOG'ST DSCO	GURGAOŊ	KARNAL	1	A (C C)(V)	
00%	KATITA	D D <i>\$</i>	KSHTRA		- Africa, Landon, extraeque	DIRECTOR ADA (STAT) J DA(STAT) ECONOMIST DDA (TRS) SO ASO ASO ASO ASO ASO ASO ASO ASO ASO	
		DDA PO(SCAN)	SONEPAT			152794 J	
		DDA -	FAPIDABAD		ZONAL J	(EXT) (ST) (GCC) (CCC) PO	N N
		D D A 'YDROLOGIST	HISSAR		JDA	PD (KANDI) HYDPOLOGIST DDA (AH) SMS (F) TO SMS (SC) ECONOMIST AO	
		JDA(COTTON) DDA	SIRS			NEW	
		DDA DS(O,	BHIWANI	-	~	SSIONER ADMNOFFICER EO AO (HQ) AD A (L)	,
DDA	REWARI	DDA	MOHINDERGARH	HISSAR			
		DDA PRINCIPAL(ATI) SMS (AGRO) SMS (PP) SMS (SC) AO AMS (AE)	DNIL				
		D D A HYDRO! OGIST D S C O	ROHTAN	, con arrange		JDA(PP) LCPPO APPO II APPO(F&S) AO(PP)	

30 ORGANISATION SET UP OF A GRICULTURE DEPARTMENT

The Department is headed by the Director of Agriculture. In brief the major activities of the Department are as follows —

- 1 Agricultural extention & Farmers Training
- 2 Cane Development
- 3 Soil Conservation
- 4 Soil and Water Testing
- 5 Agricultural Engineering
- 6 Ground Water Assessment
- 7 Plant Protection
- 8 Agricultural Statistics
- 9 Quality Control
- 10 Agricultural Information
- 11 Integrated Watershed Development (Hills) Project Kandi Area
- 12 Indo Dutch Project

The functions/duties of the Department based on the above classification are as follows — σ

(1) Agricultural Extension & Farmers Training

Under the activity timely availability of technical know how and latest farm practices to the farmers are ensured. This programme is being implemented in the State with the assistance of State Government. The village Level Workers are suposed to visit the allotted farmers on a fixed day during the fortnight to deliver the technical message relevant for the next fortnight. In turn, these Village Extention Workers (VEWs) are trained every fortnight at the Sub Division Level. The officers involved in the training of the VEWs at the Sub Division Level are trained every month by the experts of the Haryana Agricultural University.

This wing is headed by the one additional Director of Agriculture (Extension) who at the headquarters is assisted by two Class I Subject Matter Specialists (SMSs) in the discipline or Agronomy and Training The State has been divided into two Zones of eight Districts and each zone is headed by a Joint Director of Agriculture (Zonal) At the district level the Deputy Director of Agriculture who is a Class I Officer is head of the extension activities of the Department He is assisted by a team of four Class II Officers viz SMS (Training and Information) Assistant Plant Protection Officer Quality Control Inspector and Agricultural Statistics Officer At the Sub Divisional Level (our sub divisions are co terminus with the Civil Sub Divisions) the Sub Division Agricultural Officer (SDAO) Class II is Incharge of various extension activities and he is assisted by SMS (HAS Class II) in the discipline of Agronomy Plant Protaction and Training Certain sub divisions having potential of Horticulture have also been provided with an additional SMS in the discipline of Horticulture. Each sub divisions is divided into a number of circles and each circle is headed by one Circle Agricultural Officer (CAO) who is a non gazetted official CAO supervises the functioning of a group of VEWs Each Village Level Extention Worker (who can be either an agricultural gratuate and known as Agricultural Development Officer or an Agricultural Inspector or VLW is responsible for taking care of technical know how needs of 800 to 1000 farming families

The extension hierarchy discussed above is also responsible for ensuring timely and adequate availability of various Agricultural inputs through various inputs handling agencies

(11) Cane Development

The cane wing of the department is headed by the Cane Commissioner (Director of Agriculture) who at the headquarters is assisted by one Additional Cane Commissioner of the Rank of Additional Director of Agriculture and one Assistant Cane Commissioner (HAS Class II) Then there are three Project Officer (Sugarcane) in HA's Class I who are responsible for supervising the functioning of group of Assistant Cane Deve opment Officers. Each Sugar mill zone is provided with an Assistant cane development officer (HAS II) who is responsible for various Cane development activities in his area. The Assistant Cane Development it Officer is assisted by the Agriculture Development Officer (Cane) and a few Agricultural Inspector (Cane). Apart from taking care of various Cane Development Activities. The staff functioning in the cane wing is also responsible for a number of regulatory functions relating to availabily of sugarcane to the sugarmilis. At present 12 sugarmills out of which two in private sector as Yamuna Nagar and Bhadson (Indri) and 10 other in cooperative sector are functioning in the State. One more sugar mill is being installed at Nathraingarh but it has not started crushing operation so far

(III) Soil Conservation

The underlying objective of the soil and water and water conservation programme is to prevent the erosion of fertile top soil and conservation of rain water Special emphasis is now being given to the rehabilitation and stablisation of semi hilly tracts by adopting Integrated Watershed management concept At the State level there is one Joint Director of Agricultural (Soil Conservation) and one Chief Soil Survey Officer supported by one Agronomist and one Deputy Director of Agriculture (SC) both Class I officers The State has been devided into 5 soil conservation divisions viz Bhiwani Gurgaon Karnal Rohtak and Ambala which are headed by one Divisional Soil Conservation Officer HAS Clsss I Four Assistant Soil Conservation Officers have been put under the charge of each DSCO Each soil conservation sub divisional $is headed \ by \ a Class \ II \ of ficer Designated \ as \ Assistant Soil Conservation \ Of ficer (ASCO) \ who$ is Assisted by a ADOs (SC) and 20 AI (SC). In addition to above one Project Officer Agriculture is functioning at Panchkula This special project is headed by a Project Officer (Soil) Conservation) who is also of the rank of DSCO The Soil Conservation wing is responsible for $designing\ and\ planning\ of\ soil\ conservation\ works\ \ There is\ one\ DDA(SC)\ Ambalares ponsible$ for detailed soil survey. At the field level few survey teams have been constituted for carrying out detailed soil survey work each headed by a Soil Survey Officer in HAS Class-II rank The Deputy Director of Agriculture (SS) is also responsible for corelating data relating to soil profile

(iv) Soil and Water Testing

Analytical testing of soil and water is extremely necessary for deriving optimum benefit of fertilizer application as it helps in knowing the fertility status of the soil. This facility has been provided through 25 soil testing laboratories established at Sub Divisional Levels. Each soil testing lab is headed by one Soil Testing Officer (Class II) whos is assisted by ASTO (ADO) and a few Junior Scientific Assistant (non-gazetted). There is one Joint Director (Soil Testing) in HAS Class. I based at Karnal who supervises the functioning of the departmental soil testing laboratories.

(v) Agricultural Engineering

The main work of the Engineering Wing of the department is propogation of use of various farm machinery/implements with the farmers installation of tube wells and biog as plants. This wing is headed by ADA (AE) and Joint Director (AE) Class. I officer who is assisted by another Class. I Agriculture Engineer at the Headquarters. Each districts has been provided with the Assistant Agricultural Engineer/Sub Division Officer Class. II with some technical supporting staff.

(vi) Ground Water Assessment

There is Ground Water Cell in the department which is primarily responsible for assessment of ground vater recources in the tate and moniforing of its utilisation. It is also responsible for sending ground water data to the NABARD and Central Ground Water Board on the basis of which as assessment is made every year as to how many number of tubwells can be installed in the particular area. This wing is headed by Research Officer (GWC). There are 6 Class. I posts of Hydrologists. 5 posts of Assistant Geologist in the State who are responsible for the supervising the function of the ground water cell in the respective districts. They also maintained a small Laboratory in each district for analysing of water samples. They also maintained a list of observations wells for recording ground water levels and its quality. They are assisted by supporting Technical and Ministerial Staff. Apart from above post of Water Development Specialists at the headquarters and one post each of Assistant Geophysiest at Kurukshetra and Assistant Engineer (Design) at Gurgaon are also sanctioned.

(vii) Plant Protection

The Plant protection work is looked after by the Locust Control and Plant Protection Officer (LCPPO) who is a class I officer located at the headquartgers. He is responsible for surveillance and control of various plant pests and diseases in the districts the Plant Protection work is taken care of by a Class II officer designated as Assistant Plant Protection Officer (APPO). Each APPO is assisted by a ADO (PP) at each block headquarter. The Deputy Director of Agriculture Incharge of district is overall Incharge of various plant protection programme in the districts.

Furnigation work is handled by a seperate set of staff headed by the Plant Protection Officer (F&S) who is also a Class I officer and is assisted by APPOs (F&S) in the districts. The furnigation staff is also responsible for organising anti-rat campaign. There is one Joint Director of Agriculture (Plant Protection) who supervises the work of LCPPO and PPO (F&S)

(vni) Agriculture Statistics

The department has a sufficiently strong statistics base because no amount of efforts in planning can bear fruits unless there is strong data base. There is on Assistant Statistical Officer Class. If in each district with a number of non-gazetted officials for collecting various data, including crop yields data. At the state level, there is one Joint Director and one Deputy Director (Stat.) in Class. I one post of Statistical Officer (Class. I) and three posts of class. II With the commissioning of the World Bank Aided Agricultural Extension Project, this wing has been strengthened further for carrying out various monitoring and evaluation surveys. For this work there is one Additional Director (Stat.) who is Assisted by one Economist (Class. I) and one Programmer in Class. II

(ix) Quality Control

For ensuring quality of fertilizers Pesticides Weedicides etc each district has been provided with one Class II officer known as Quality Controll Inspector who is responsible for drawal of samples and getting them analyst from recognised laboratories. Apart from these QCIS few other officers in the districts like ADA JDA DDAs and SDAOs are also responsible for ensuring quality of these costly inputs there are two fertilizer quality control laboratories one each at Karnal and Hissar each headed by a Class I officer. In addition there is also a pesticides Lab at Karnal and that too is headed a class. I officer known as Analytical Chemist. For ensuring the quality of seed, the department is maintaining a Seed Testing Lab, at karnal. The Incharge of this Lab is Seed Analyst, an officer of HAS Class. II rank

(x) Marketing

Marketing wing deal the development aspects of marketing of agricultural produce in the state. Under the marketing activities the department performs marketing surveillance an disemination of marketing information work by collecting data regarding prevailing rates and trends in various importants mandles. In addition, regulatory work to cold storage. Cotton Ginning and Pressing Factories quality marketing (AGMARK) of various Agricultural products is also under taken by the marketing wing. This wing is headed by a Class. I officer viz. marketing. Officer who is assisted by two Assistant marketing. Officers at the Headquarters and two Class. II Officers in the field. The Agricultural Development Officers (Marketing) are posted at the important mandles in the State to take up Agricultural Marketing.

(xi) Agricultural Information

Agricultural Information Section is a small unit at the headquarters. It is headed by a Class II Officer known as Agricultural Information Officer. This Controls the functioning of the departmental Press at Rai. The main function of this wing is to organise various exhibitions and shows for high lighting the progress/achievements made in the field of Agricultural and to make the farmers aware of the various facilities being made available to them by the Govt

There is also one post of Farm Radio Officer (Class II) under the scheme for haison work with A I R. The Additional Director. Extension use to supervise the activities of Information Section.

The Department also functions as a controlling Departmet for the following Boards/ Corporations

- 1 The Haryana State Agricultural Marketing Board
- 2 The Haryana Seeds Development Corporation
- 3 The Haryana Land Reclamation and Develoopment Corporation
- 4 The Haryana Agro Industries Corporation
- 5 The Warehousing Corporation

The Government have also established one independent Seed Certification Agency for carrying out seed certification work. This agency is headed by an officer of the rank of Joint Director of Agriculture drawn of deputation from the Department.

Separate staff has also been provided for carrying out a number of special programmes like cotton development, development of oilseeds and pulses etc. There is one Joint Director

 \bigcirc

of Agriculture (cotton) assisted by one Assistant Cotton Extention Officer (Class II) at Sirsa Likewise there is one Joint Director of Agriculture (pulses) at the head quarters. There is a post of Additional Director of Agriculture (General) who supervises a number of programmes. In addiction, there is a Deputy Director of Agriculture (Hqs.) who is sort of a staff officer to the Director of Agriculture. Then there is one Deputy Director (cash crops) in Class I and one Assistant Seed Production Officer (Class II) at the head quarters

The establishment wing is headed by one Administrative officer an HSS Officer and he is assisted by two Establishment Officers of Class II rank along with supporting staff There are three posts of Accounts Officer at the headquarters who are drawn from the Finance Department

(XII) Integrated Watershed Development (Hills) Project Kandi Area

Under IWDP (Hills) Kandi Project, 363 posts are sanctioned of different cadres. This project is supervised by Project Director in the Rank of Additional Director of Agriculture. He is assisted at the headquarter with Subject Matter Specialist (Forestry) of Forest Department, Subject Matter Specialist (Soil Conservation). Hydrologist, Project Economist. Design Engineer. Institutional Officer. Accounts Officer and Superintendent. Besides this there are other supporting staff of Technical Assistants. Assistants. Personal Assit. Stenographers. Clerks Peons etc. at the headquarters. At the field level, there is a Project Officer (SC) who is stationed at Yamuna Nagar who supervises the work of Assistant Soil Conservation Officers (Kandi). Chhachhrauli. Naraingarh and Panchkula. Each of them are further supported by three Agri. Dev. Officer/Agri. Inspectors/Surveyors and other supporting staff. For looking after the work of forestry component, Divisional Forest Officers stationed at Panchkula and Yamuna Nagar assistidly three Range Forest Officers each and supported with Foresters and Guards. For looking after the work of Animal Husbandry one Deputy Director. Animal Husbandry supported with two Vety. Surgions and other VLDAs. The Horticulture wing is supervised by Project Officer (Hort.) stationed at Panchkula who is supported with Hort. Dev. Officers and Malies.

(xm) Indo Dutch Project

Project Director under this project is the Director of Agriculture. He is being assisted by Executive Project Director of Agriculture. He is being assisted by Executive Project Director in the rank of Addl. Director of Agri. (post not sanctioned). The Headquarter of this project is at Karnal and is being looked after by Deputy Project Director. He is assisted by three Assistant Engineers of various disciplines like various design. Construction and Machinery.

Assistant Soil Conservation Officers stationed at Kaithal and Gohana are also part of the project. They are also strengthened with Agriculture Development Officer/Agriculture Inspectors. Besides this at HQs: there is one Institutional Officer. Head Assistant. Accountant, Junior Engineers for the planning design construction machinery storesetc. In total there are 96 posts and out of this 70 posts are filled.

 $This \, project \, is \, supported \, by \, Chief \, Technical \, Advisor \, from \, EUROCONSULS \, and \, Co$ $Team leader \, from \, WAPCOS \, \, They \, are \, further \, strengthened \, by \, short \, term \, consultants \, on \, different \, subjects$

31 BUDGET

In reply to the questionnaire the department informed the Committee that the total budgetallocated under the major head '2401—Crop Husbandry—2402—Soil Conservation 2702—Minor Irrigation 2435—Agriculture Programme & 2415—Agri Research to the Agriculture Department for 1997 98 and the amont spentfull today (9/97) is as under —

Rs in lacs

		RS III Iacs
Major Head	Budget	Expenditure upto 9/97
2401— Crop Husbandry	1997 98	-
Non Plan	2767 47	1059 09
Plan	2193 66	829.32
Total	4961 13	1888.41
2402— Soil Conservation		
Non Plan	419.51	199 63
Plan	2758 00	1268 74
Total	3177.51	1468.37
2702— Minor Irrigation		
NonPlan	160 84	98 63
Plan	22 00	
Total	182.84	98 63
2435—Agrı Programme		
Non Plan	29 00	1975
Plan	500	2.50
Total	34 00	22.25
2415— Agri Research		
NonPlan	3490 11	1780 06
Plan	1529 00	302.25
Total	5025 11	216230
G Total	13380.59	5639.96

During oral examination the departmental representatives stated that the amount received upto September 1997 has been spent. All out efforts are made to utilize the amount in time

However, the Committee desired that the efforts be made to fully utilize the allotted amount properly and in time

32 VACANTPOSTS

In reply to the question naire of the Committee the information with regard to the vacant

posts is as under -

The list of class I & II posts lying vacant is as under

- (1) It is not possible to indicate exact date vacant post as these are transferable
- (11) These posts are lying vacant mainly due to (1) 10% out in posts by Government
- (111) Non receipt of recommedations of suitable candidate from HPSC/SSEB
- (iv) Government have recently imposed ban on direct recruitment
- (v) Due to retirement

ListofvacantHAS-Class-Ipost

	225001	Aucuitiun	C1433-1 post		
1	ABA (Gen) Chandigarh	31 1 95	Due to retirement		
2	Marketing Officer	31 5 97	Due to retirement of Sh S K Tondon		
			Shri Y s Malik HAS II is holding the additional charges of the post of M O Haryana, Chd		
3	SMs (Trg) Chandigarh	31 3 97	Due to retirement of Sh L C Sharma		
4	AD (Biogas)	1 7 90	Due to retirement of Sh V P Keshyap		
5	DD (State) T&R Chd	8 12 95	Due to promotion of sh B S Gulia		
6	Trg Officei (Kandı) Panchkula	31 7 96	Due to transfer of Sh ZS Anasrı		
7	Agrostologist(Kandı) Panchkula	Post is lying vacant since creation			
8	Institutional Officer (Kandı) Panchkula	-do	Agrı Development Officer Class III 1s working against this post		
9	PO (Agrı) Panchkula	do	Post held in abyance		
10	DDA (Soil) Survey Ambala	8/97	Due to transfer of MS Balyan		
11	DDA Yamunanager	1-8 97	Due to retirement of the S S Sharma		
12	JDA (Zonal) Karnal	1897	Due to retirement		
13	XEN (Hopp) Karnal	7 95	Due to transfer		
14	ADA (Extn)	6 10 97	Duetransfer of ShRP Malıkın the HSSCA		
15	DDA Gurgaon	1 7 97	Due to retirement of Shri Ganga Ram		
16	DDA Bhiwani	1 11 97	Due to retirement of Shri Jai Bhagwan Singh Chauhan		
List of vacant posts of Class II					

List of vacant posts of Class II

1	SMS (Agro)	Cheeka
2	SMS(M)	do
3	SMS (Trg)	-do

4	ASCO	Kurukshetra
5	SMS (PP)	-do-
б	SMS(T&I)	Karnal
7	(F&S)	Karnal
8	AIO	Karnal
9	SMS (PP)	Karnal
10	ASCO	do
11	SMS(PP)	Panipat
12	APO(SA)	-do
13	SMs (PP0	Gohana
14	SMS(Trg)	Rohtak
15	ASO	-do
16	SMS(T&I)	Jınd
17	SDAO	-do
18	SMS(Trg)	-do-
19	SMS(SC)NTI	-do-
20	SMS (AE) ATI	-do
21	AG (GWC)	-do-
22	STO	-do
23	SMS(PP)	Narwana
24	AMS(Agro)	-do-
25	SMS (PP) Safidon	Safidon
26	SMS (Agro)	do
27	SMS (Agro)	Rewarı
28	STO	Bhiwani
29	SDAO	Dadri
30	SDO	Dohara
31	STO	Dadri
32	STO	Fatehabad
33	SMS(Trg)	Tohana
34	SMS (PP)	Tohana
35	SMS(Trg)	Fatehabad
36	SMS (PP)	-do-
37	Farm Supdt GAS	Hansı
38	STO	Sırsa
39	ASO	-do

40	AG (G/C)	-do
41	SMS (Hort)	-do-
42	SMS(Hort)	Dabwalı
43	SMS (Agro)	-do
44	SMS (Agro)	Palwal
45	SMs (PP)	Ballabhgarh
4 6	SMS(T&I)	Faridabad
47	SMS(T&I)	Gurgaon
48	SMS (Trg)	-do
49	Supdt.	Bhiwani
50	Supdt.	Ambala
51	SMS (Agro)	Nuh
52	SMS (Trg)	F.P Zhirka
53	STO	F.P Zhirka
54	SDAO	-do-
55	SDAO	Rewari
56	SMS (Hort.)	-do
57	STO	-do-
58	SMS (Hort.)	Narnaul
59	SMS (Trg)	-do-
60	SMS (PP)	-do
61	SMS (Agro)	Mohindergarh
62	Supdt.	Namaul
63	Supdt.	Gurgaon
64	Supdt	Kurukhsetra
65	APPO	Ambala
66	SMS (Hort)	-do-
67	SMS (Trg)	-do-
68	SMS (Agro)	Naranigarh
69	SMS (Hort)	-do-
70	SMS (PP)	Pinjore
71	SMS(PP)	Yamunanagar
<i>7</i> 2	SMS (Trg)	Pinjore
73	ASPO	Chandigarh
74	ASO	Chandigarh
75	PA (Stat)	-do-

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76	AAE	-do-		
<i>7</i> 7	EO	-do-		
78	Supdt.	-do		
79	-do	Sonepat		
80	-do	Jind		
		List of Class-III & IV		
		Vacant Post		
Agrı I	nspector/Surveyer	78		
Marke	eting Sub-Insp	1		
TO		5		
CHD		1		
H, D		2		
Tracer	•	23		
Comp	utor	8		
Artısts	3	1		
Macha	ame	14		
Wells	upervisor	4		
Drille	rs	3		
Asstt	Drillers	1		
Mecha	anic Borer	1		
Aır Co	mpressor driver	3		
Welde	ı			
Pump	Operator	1		
Blasto	r Operator	1		
Autol	Machanic	2		
Filter		4		
Patwa	n	13		
L.A		6		
Tradel	ayman	1		
Azo Printer		1		
LA (Non Matric)		4		
Learno	or Bınder	1		
Distrib	outor	1		
Driver		57		
J S.A		14		
CAO	ГА	10		

ADO	110
80	2
TA (Stat.)	3
Statistical Asstt.	8
Quality Marketing Ins	2
ADO(FI)	4
TA.(WC)	9
SO (GWC)	10
	Headquarter Staff
80	2
DS	1
Asstt	7
Sr Scale Steno	5
Jr Scale Steno	2
Steno Typist	5
Clerk	6
Peon/Chowkidar	20
	Field Staff
DS	6
Acctt	6
Clerk	7
Sr Scale Steno	1
Jr Scale Steno	7
Steno Typist	17
Class IV	45
D	40

During oral examination it was stated by the department that most of the posts are lying vacant due to the imposition of 10% cut in recruitments. It was further informed that time to time the vacant posts like A.D. Os etc. are referred to the H.S.S.C. for recommending the candidates for appointment.

The Committee also pointed out that most of the field staff remains absent from duty. The departmental representatives informed that time to time checking of the field staff is conducted and action taken against the defaulting officials. The Chairman further pointed out that a complaint regarding the office of Dabwali was made in the past but no action was taken against the delinquent official and the complaint was filed. The department assured to look into that complaint. The Committee was particularly concerned about the vacant posts of A.D. Os

The Committede, therefore, desired to expedite the matter to fill up the vacant posts as are lying vacant till now under intimation to the Committee

33 SUPPLY OF FERTILIZER/PESTICIDES

During oral examination of the department, the Committee pointed out that the fertilizer and Pesticides supplied to the farmers are of sub-standard. The bags of the fertilizers are found underweight. The departmental representatives stated that the checking of the stock is being made.

The Committee, therefore, desired that action be taken in this regard, under intimation to the Committee.

34 EMBEZZELEMENT/MISAPPROPRIATIONETC.

The Committee desired to know the details of the cases of embezzlement etc. The reply of the department is as under ---

Sr No	Name of the Officer/	Buef particular	Action taken	Latest Position
1	Jaı Pal Singh, HAS STO Ballebhgath	Misappropriation of cotton crops at CAS during 1980-81	Charge sheteed	Enquiry pending with I O (Vig.)
2.	Hardawari Lal HAS II Under Suspention	Regarding retention of Sh. Budh Singh Driver after termenation and causing loss to state of Rs. 48000/	Enquiry pending/ Charge sheteed	-do
3	Ranvir Singh HAS II	Reg Misappropra tion of Rs 160000/	do	Enquiry conducted by Horticulture Deptt which is pend with IO (Vig)
4	Abbash Hedar HAS II	Reg irregularisation in SC Work amoun ting to Rs 38 Lac	-do	Comments on the reply of the officers is awaited from DSCO Gurgaon
5	Vir Singh HAS II	Reg mususe of offi cril power of DDO and misappropriation amounting to Rs 1 65 Lac	do	The reply is being sent to Haryana Govt shortly
6	RK Dawadi HAS II	Reg excess payment of pnemium on SC work amounting to Rs 2 35 Lac	Charge Sheteed	Comments on reply of the officer are being sent to Haryana Govt. shortly
7	Katar Singh Verma U/s	Negligance performance of official duties causing loss of Rs 100 Lac to the state	-do	The reply of the officer with the comments of the Director of Agniculture has already been sent to Govt.
8	Jai Dayal Diwan Head Clerk	He embezzeled of Rs 1 59 690/ and the amount of Rs 74430/ has	He has been retired from service	FIR has been lodged against him in the police station Sector 17 Chd the Court case is still under

Sr No	Name of the Officer/ Officials	Brief particular	Action	Latest Position
		been deposited by khandsan and the balance of Rs 58260/ is still stand against the official	vide this office order endst No 2309 13/ E III(I) dt, 12 09 97	trial in Chandigarh Court
9	Smt. Nirmala Rani Accountant & Sh Inder Jeet Singh Steno Typist	Smt. Nirmala Rani Accountant mis appropriated and embezzled the amount of Rs 165267/ 20 during the period 1/93 to 8/94 in conni vance with Shri Inder Jeet Singh St. Typist by making fraudalent/ double drawal in Pay Bills	All amount has been recovered	The decision of the chargesheet of the both officials has already been taken Sh Inder Jeet St Typist has been dismissed from service and Smt Nirmala Rani has been given minor punishment i e stopping 2 annual increment with commulative effect vide order issued under endst 20707/E III (1) dt 28 5 97 the official had made an appeal in these order which is under consideration
10	Chum Lal Clerk	Rs 4114/ bonus of field staff was embazzled by him	Chargesheeted the amount recovered from the official	The official has been chargeshetted under rule 7 The Deptt appointed enquiry Officer to enquire the matter but the enquiry report still awaited from the enquiry officer
11	Satya Narain Clerk	He involved in misappropriation of flood relief fund	Suspended	Suspended ITR lodge with Police Station
12	Amir Chand A I	Misapprotation relating to digging of ponds under DDP/EAS during 94 95 amount Rs 36 684/10	FIR lodged by ADC (KADA) Bhiwani at poli station Bhiwani	ce
13	Suresh Kumar AI	do amountRs 16935/40	do	-do
14	Sukh Ram AI	do amount Rs 69186/60	đo	do
15	Randhir Singh Surveyor	do amountRs 10171/20	do	do

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Sr No	Name of the Officer/ Officials	Brief particular	Action Latest Position
16	Dhan Singh AI	Misappropriation of amount Rs 50300/ reg inputs urea & insectidide/pesticides	He was charge shetted of rule? It is court case has been dismissed by court resently and action is being taken cause notice for recovery of Rs 50300/ and dismissed from service
17	Vijay Singh AI	Misappropriation of amount of Rs 40220/ reg Seed etc	He was charge Enquiry report is awaited sheted under rule 7 and enquiry officer was appointed

During oral examination it was observed by the Committee that the detailed information is not available with the department

Therefore, the Committee desired that the complete latest progress made in all the cases be sent to the Committee as e irly as possible

35 VISIT/TRAININGINABROAD

The Committee asked the department to supply the information about the names/designation of the officers/officials sent abroad for getting training etc. In response thereto the reply of the department is as under —

(a)	Name of the Officer/of officials with designation	Duration	Name of training
(1)	Sh Sajjan Singh IAS the then Director of Agriculture Haryana, Chandigarh	June 21st to July 1st 1994	Multi Country Study Mission on Agricultural Cooperation at Japan.
(2)	Sh J K Batish, Research Officer Groundwater Cell Haryana, Chandigach	August 1st to September 16 1994	International Course on Surface and Groundwater Hydrology ILWM KATHLIEKE University Belgitim
(3)	Sh Sajjan Singh IAS the then Director of Agri culture Haryana, Chandigath	August 21 29 1995	Foreign tour of China and Matysia under Integrated Watershed Develop ment (Hills) Kandi areas regarding Study tours/training to study Vagetative-cum structural Measuring concerning Soil Conservation
(4)	Sh. Prem Singh Malik Deputy Director (Project) of opp Karnal	November 17 1995	The Trip of APD OPP to Holland (Neatherland)

(b) The objective of the training is to update the knowledge and enhance technolog ical competence of the officers and to enable them to percolate the benefit of the training of other follows and junior staff. These trained officers have utilized their knowledge in successful implementation of the various departmental schemes/activities.

- (c) All the above officers are still serving the State of Haryana Their addresses are given below
 - Sh Sajjan Singh IAS Chief Administrator Haryana Agricultural Marketing Board panchkula
 - 2 Sh J K Batish Research Officer Groundwater Cell Haryana, chandigarh
 - 3 Sh premsingh Malik Deputy project Director of Opp Karnal

 $\label{lem:decomp} \textbf{During or alexamination the committee further desired to know the purpose of visit and the amount spent thereon$

The Committee further desired to know whether the visit of the officers was initiated/arranged by the department itself or they were sent on the invitation from the respective countries

The Committee desired that the said information be sent at the earliest

36 Phycical Verification

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The Committee asked the department to supply the detail of the physical verification of the stores etc made by the department. The reply is as under —

- (a) Every year instructions are reiterated regarding physical verifications of the stock and the store by the Directorate to all the field officers. These physical verifications are carried out by the Committee of the Officers constituted by the respective DDA's (Class I/SDAO SMS OCI DSCO ASCO sets of the Distt.)
- (b & c) At the time of physical verification the following cases regarding the ft/shortage comes to the notice of the department as intimated by the concerned officers —
- (1) Two vehicles (one Jeep No PNJ 8422 Book value Rs 35000/ allocated from Joint Punjab and one van No HRA 1408 purchased in the year 1968 Book value Rs 45000/ were stolen from the office of APPO Hisar FIR lodged in 4/92 with the local police and the police has given the not traceable cartificate Now departmental action is being taken against three officers (1) Sh Jai Parkash APPO (2) sh Ved pal singh APPO (3) sh Bhoop Singh Khidian APPO (4) Sh Damoder Rai Head Mechanic who were responsible for the theft of vehicles at Hisar

Old/condemned spray pumps were stolen from the o/o APPO Jind FIR was lodged in 6/95 with local police and the Police has given the non-tracable certificate. Now Departmental action has been taken against two officials (1) Sh. Ram Chander Head Mechanic (2) Sh. Ram Kishan Mech. Thereserve price was fixed by the condemned nation Committee for these spray pumps as Rs. 25000/

- (11) A case of loss/shortage of Rs 6213 50 in stocks/stores of the Marketing Section was noticed during 1996 97 and departmental enquiry is being conducted against Sh. Chuni Lal Clerk who has been chargesheeted
- (111) Three cases of theft of stores articles at Hisar Gurgaon and Faridabad of Agriculture Engineering Cell have detected so far and the FIR have been lodged with the local police for these cases

After scrutiny of the reply the Committee desire to know the latest position of the action, if any, taken against the defaulting officials found guilty in the cases stated above in (b &c)

37 SCHEMES SANCTIONED AT THE FAGEND OF THE FINANCIAL YEAR

On being asked by the Committee the department replied that the Scheme sanctioned by the Government at the fag end of the year during last three financial year are given below due to which funds were either lapsed —

Sr No	Name of the scheme	Year	Funds sanctioned	Funds utilised	Funds lapsed
1	Sprinkler sets	1994-95	50 00	_	50 00
	subsidy	1995 96	50 00	0 04	49 06
2	Land Reclamation	1995 96	374 00	202.50	71.50

During oral evidence the Committee was infored that under certain attractive schemes the Government of India provided 75% of fund to the State Government and there was no shortage of fund

The Committee was also informed about the achievements made during the last three years which are as under —

Sr	Year	Traget		Achievement	
No		Phy (Hect)	Fin (Rs in lakhs)	Phy (Hect)	Fin (Rs in lakhs)
1	1994 95	762	30.50	712	28 48
2	1995 96	2970	297 00	2654	27070
3	1996-97	6227	622.70	5427	571 45

Therefore, the Committee desired to know the detail of the total funds allocated and spent during the last three years till now, along with the detail of beneficiaries, particularly belonging to the Scheduled Castes

38 PUBLICITY

In reply to the detail of publications in the shape of booklets/literature etc the reply of the department is as under —

Publication material printed

- (1) Handbills/Folders/Pumphelts 200000 approx/year
- (n) Posters 1000000 per year
- (iii) Magezine Krishi Agardoot quarterly addition 12000 Nos
- (iv) Action programme (Booklet) Kharif & Rabi season 4000 Nos /year
- (v) Differenttype of forms/performa 1000000 Nos/year
- (vi) Different studies conducted by the Statistical Selection on Agriculture Devel opment (Booklets) 10000 copies/year
- (vii) Receipts/file covers 1000 Nos /year books
- (viii) Other printing material 10000 Nos /years

The Committee during oral evidence, recommend that the department to take steps to supply the materials at the level of Gram panchayats, Lamberdars etc., with the view to make them aware about the activities of the Government

39 MONEYSPENT ON VARIOUS SCHEMES

Regarding the expenditure made during the last three years under various schemes the department replied as under —

Detail of Expenditure

Sr	Name of the programme	Actual Exp	Actual Exp	Actual Exp
No		1994 95	1995 96	1996-97
1	2401 CropHusbandry			
	NP	1396.20	1483 89	1835.59
	Plan	2274 02	2646 05	3319.23
2	2402 CoilConservation			
	N.P	328.29	375 8 <i>5</i>	420 14
	Plan	1079 12	1661 10	1877 01
3	2702 Minor Irrigation			
	N.P	1 45 7 6	16078	18725
	Plan		-	10, 25
4	2435 Agrı Programme			
	NP	24.55	28.29	30.33
	Plan	15.21	1631	2087
5	2415 Agri Research -			200,
	N.P	231372	2596 00	3204 00
	Plan	549.57	744 62	119500

During oral examination the Committee wanted to know the expenditure made till now under these schemes. The department assured to supply the same

The Committee, therefore, desired that the said information be sent to the Committee at the earliest.

40 ADMINISTRATIVE REPORT

Regarding the publication of administrative reports the department replied that—

The Annual Administrative Reportupto 1995-96 have been submitted to the government whereas the report for the year 1996-97 is being submitted to the Govt-shortly. The departmental administrative report is prepared on basis of Agriculture Year (July to June) and not on basis of Calender year (January to December)

The Committee desired that the department to make efforts to publish the administrative report up to date.

41 Allocation of fund to various schemes

In respose to the questionnaire of the Committee the information supplied by the

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department is as under -

Detail of funds allocated under different scheme is as under —

(Rs in lakhs)

Sr No	Name of the programme	1994 95	1995 96	996 97
1	2401 CropHusbandry	1096 19	1208 47	1409 i
	N.P ((Revenue)	700	700	7(v
	20(Charged) Plan	289675	2313 65	3070 0 י
2	2402 Soil Cons			
	NP	305 10	330 67	402.3
	Plan	1132.20	1397 00	2100 00
3	2702 Minor Irrigation			
	NP	11400	128 02	151 47
	Plan	9700	1100 00	100 00
4	2435 Agrı Prog			
	N.P	242	22.49	26.21
	Plan	14 00	15,25	1600
5	2415 Agrı Research aidto			
	only grant to CCS HAU Hisar			
	NP	211375	2300 00	2660 00
	Plan	61400	675 00	675 00

During oral examination it was pointed out by the Committee that about 50% crop of mustared has been damaged due to the insecticides. It was informed that on a report from the State Government about the damage of crop due to the rough weather the Government of India themselves taken a decision to allow the State Government to divert/utilize the fund of equipments for chemicals/plant protection. Necessary action has been taken by the Director Agriculture and required medicines/chemicals.

On being pointed out by the Committee the department informed that the facility of Air Spray for crops has been discontinued by the Government of India

The Committee further desired that necessary assistance of chemicals/pesticides be provided to the farmers, as assured by the department during oral evidence, on priority basis

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As stated by the department, during oral evidence, the progress made by the Haryana Agriculture University/Department in developing crops suitable for the Saline/Blackish water, be intimated to the Committee

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Page re a d	numbers foas under.	or the paragraphs may be APPENDIX-I
S1.No	• Page	Para of the
	0	Report
1	8	14
2. 3.	9 9 -1 2	15 16
4.	12-13	17
5.	13	18
6.	13-15	19
7.	15	20
8.	15-16	21
9.	16	22
10.	16	23
11.	10-17	23 24
12	17	25
13.	17-18	26
14.	19-22	27
_15.	22-23	28
fr A	PPENDIX-I	<u>I</u>
1	34	31
2.	34-39	32
3.	40	33
4.1	40-42	34
5.	42-43	35
0.	43	36 37
7.	44	37 39
8. 9.	44 – 45 45	38 30
101 64		39 40
11.	45 - 46	40
	-1010	71

APPENDIX I

Summary of recommendations/observations of the Committees on Estimates (1997-98)

PANCHAYATS DEPARTMENT

Sr No	Page	Paragraphs of the Report	Recommendations/observation
1	2	3	4
1	7–8	14	During the oral examination of the department the Committee observed that a very small amount has so far been spent by the department inspite of the fact that more than half of the financial year is over
		•	The Committee therefore desired that the department to ensure that amount /funds allocated to the department for the current financial year should be utilised/spent well in time
			The Committee also desired that the department should make efforts to spend the funds allocated in four quarters of the year proportionately to avoid any irregularities etc
2	8	15	The Committee therefore desired that the total amount of Matching Grants released by the department till the finalisation of this report be supplied to the Committee
		(The Committee further desired that efforts should be made to release the amount of matching grant as soon as the amount is deposited by the concerned institutions
			The Committee further desired that the department to supply the detail of pending cases if any with the department alongwith the reasons therefore
3	8 11	16	After oral examination of the department, the Committee desired that the department should take immediate steps to fill up the vacant posts of Gram Sachivs Patwaries Head Clerks/Assistants J Es S E P Os and Panchayat Raj Officers at the earliest under intimation to the Committee
ļ	11–12		During the oral examination of the department, the Committee desired to know whether the enquiry under these cases have been completed. The representatives

1	2	3	4
		<u> </u>	of the department informed that the enquiries in these cases are going on
			The Committee therefore desired that the department should make efforts to decide cases after completing the enquiry at the earliest, under intimation to the Committee
5	. 12	18	The Committee therefore desired that the said information if any be supplied to the Committee at the earliest
6	12–14	19	After oral examination the Committee desired that the department to intimate the money spent on these schemes during the year 1996 97
	₹		It was further desired that the detail of the following schemes be also intimated to the Committee —
			1 Revenue Earning Scheme
		ì	2. Pılot Project Scheme
7 <u>.</u> _			3 Aravalı Vıkas Sangthan Scheme
14.	~1		4 Special Central Adhoc Grant-in aid to PRIS on the recomendation of 10th Finance Commission
		-	It was further desired that the achievements made by the department under these schemes be intimated to the Committee
7	14 ,	20	The Committee therefore desired that the efforts should made by the department to get the schemes sanctioned at the earliest so that the funds allocated may be spent properly and in time
8	14–15	21	Therefore the Committee desired that the Gram Panchayats be made fully aware about the schemes of the department
			The Committee further desired that the distribution/ allocation of funds should be made available at the Block level instead of District level
			The Committee further desired that the action taken as above be intimated to the Committee ,
9	15	22	After going through the reply of the department and oral examination of the departmental representatives the

1	2	3	4
			Committee desired that efforts should made by the department to publish the Administrative Reports upto date under intimation to the Committee
10	15	23	The Committee observed that in some of the villages the phirms and Common land have been enchroched upon by the unauthorised persons and this tendency is increasing day by day in the villagers. Therefore the department to take action at the earliest at groos root level and the Committee be informed about the action taken within 6 months.
11	15–16	24	During the oral examination the Committee desired that the required information at Block levels be supplied to the Committee
12	16	25	Since no reply has been received from the department till the finalistion of the report the Committee desired that the said information be supplied to the Committee at the earliest
13	16–17	26	After scrutinizing the reply the Committee desired that the purpose alongwith the name of Panchayat/Samiti for which the assistance has been given be supplied to the Committee
			The Committee further desired that the Criteria of giving assistance to the Panchayats/Samities be intimated to the Committee
			The Committee further desired that the progress made in the developments works undertaken by the department during the last three years—under Revenue Earning Scheme be intimated to the Committee
14	18–21	27	After Scrutinising the reply the Committee desired to know the latest position/progress made in the completion of the above stated works
15	21 22	28	The Committee scrutinised the reply and desired that the detail of the works undertaken be supplied so that the same may be further examined

APPENDIX-II

Summary of recommendations/ observations of the Committee on Estimates (1997 98)

AGRICULTURE DEPARTMENT

Sr No	Page	Paragraphs	Recommendations/observation
1	2	3	4
1	31	31	However the Committee desired that the efforts be made to fully utilize the allotted amount properly and in time
2	31—36	32	The Committee therefore desired to expedite the matter to fill up the vacant posts as are lying vacant till now under intimation to the Committee
3	36–37	33	The Committee therefore desired that action be taken in this regard under intimation to the Committee
4	37—39	34	Therefore the Committee desired that the complete latest progress made in all the cases be sent to the Committee as early as possible
5	39—40	35	During oral examination the Committee further desired to know the purpose of visit and the amount spent thereon
			The Committee further desired to know whether the visit of the officers was initiated/arranged by the department itself or they were spent on the invitation from the respective Countries
			The Committee desired that the said information be sent at the earliest
6	40	36	After scrutny of the reply the Committee desire to know the latest position of the action if any taken against the defaulting officials found guilty in the cases stated above
7	41	37	Therefore the Committee desired to know the detail of the total funds allocated and spent during the last three years till now alongwith the detail of beneficiaries particularly belonging to the Scheduled Castes
8	41–42	_ 38	The Committee During oral avidence recommended that the department to take steps to supply the materials

at the level of Gram panchayats Lamberdars etc with the view to make them aware about the activities of the Government. The Committee therefore desired that the said information be sent to the Committee at the earliest. The Committee desired that the department to make
information be sent to the Committee at the earliest
The Committee desired that the department to make
efforts to publish the administrative report uptodate
The Committee further desired that necessary assistance of chemicals/pesticides be provided to the farmers as assured by the department during oral evidences on priority basis
As stated by the department during oral evidence the progress made by the Haryana Agriculture University/department in developing crops suitable for the Saline/Blackish water be intimated to the Committee

APPENDIX-III

Statement showing the outstanding recommendations of the Committee on Estimates relating to the years 1985 86 1989 90 1990-91 1991 92 1992 93 1994 95 1995 - 96 and 1996-97

Sr No	Page of the Report	Paragraphs	Further observation/Recommendations made by the Committee
1	2	3	4
		18	BTH REPORT (1985 86)
		INI	DUSTRIES DEPARTMENT
1	11 12	28	(i) The Committee after hearing the departmental representatives regarding revival of sick units desired to see/check some of the Sick Industrial Units of the State
		22	ND REPORT (1989 90)
		ANIMAI	HUSBANDRY DEPARTMENT
2	10-11	19	The Committee be informed about the latest position/progress
		23	RD REPORT (1990-91)
		SOCIA	LWELFARE DEPARTMENT
3	12-18	16	(1) The Committee desired that C1D report in the embezzlement case of Rs 64 000/ after investigation, be sent immediately
			The Committee also desired that in the case of Shrimati Neerja Sarot CDPO Education Department be informed in writing about the departmental decision taken regarding stoppages of one increment of the official
			(n) The Committeebe informed about the progress made in the case of Shri Banwari Lal
		24	TH REPORT (1991-92)
		F	OREST DEPARTMENT
4	9 14	13	In addition to the cases (at Nos 1 2 3 4 (1) (n) 6 7 13 and 17) already dropped the cases at Sr No 8 to 12 & 14 to 16 of para 13 during its meeting held on 16th September 1996 also dropped

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1 2 3 4 The Committee also desired that the latest position of the remaining pending cases of complaints/ embezzlement be intimated for the information of the Committee at the earliest as recommended in para 11 of 27th Report for the year 1994 95 25TH REPORT (1992 93) IRRIGATION DEPARTMENT ັ5 27-61 13 (I) During oral examination held on 8th August. 1995 the Financial Commissioner and Secretary to Government Haryana, Irrigation Department had ensured the Committee that all these cases will be finalised within two months and the Committee will be informed accordingly The requisite information has not been supploied so far till the finatisation of this report. The Committee therefore again desired that this information be supplied to the Committee immediately without further delay The Committee also desired that the latest (n) position with regard to 149 pending Court cases be intimated to the Committee along with complete details of each case б 69 70 16 The Committee undertook its on the spot study tour from 22nd to 25th August 1995 of various Irrigation works/schemes desilting work seepages water logging etc concerning outstanding para Nos 14 15 16 17 19 and 23 and record its findings thereon which stands sent to Government replies thereto is still awaited and these have not been sent till the finalisation of this report. Hence the Committee desired that action taken report of Government on the said findings relating to para 16 be sent to the Committee immediately without further delay so that these matters be taken into

Committee

discussions during the next oral examination of the departmental representatives in the next financial year

Latest position of case No 1 be intimated to the

Till the finalisation of the report of the committee the desired information was not supplied to the Committee

1	2	3	4
			hence the Committee would like to know the latest position
9	86	34	The Committee would like to know the surprise raids conducted by the Vigilance Cell of the Department and the details of the officers found guilty during the last three years
10	86	35	The Committee would like to know if any case of payment of compensation pending with the Department if so the details thereof
11	87	37	The Committee be initimated with the latest position alongwith the reasons for non finalisation of the Annual Administrative Report of the Department
			27TH REPORT (1994 95)
			TRANSPORT DEPARTMENT
12	21 23	17	The Committee desired that the latest position after taking necessary action in the matter be intimated to the Committee except the case of narnaul at Sr No 5 which has been dropped by the Committee on 20 6 1996
13	26 27	23	After hearing the departmental representatives the Committee desired that the department should take appropriate action for getting the land at Gurgaon vacated from the persons concerned. The department promised to send the detailed reply of the case but the said reply has not been received till the finalisation of the Report therefore, the Committee desired that the detailed information of this case be supplied to the Committee at the earlies along with the cause of delay
			With regard to the encroachment of land or the State Transport Department at Shahabad the Committee observed that the department has not taken an appropriate action at appropriate time and the department remained inactive for about 9 months
			Therefore the Committee took a serious view and desired that the department should take immediate effective steps to get the possession of the said land without further delay. The Committee be informed about the action taken by the department at the earliest

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	30 31	26	0	During the oral examination the Committee observed that there is a great variation in the number of challans made by the various authorities. The Committee has further observed that at the time of checking if the General Manager or any other Senior official of the department remains present then it would be made more effective. Checking should be made by the Flying Squad. Officer and by G Ms. atleast for 3 days in week.
				Therefore the Committee desired that to improve the checking system of the department the department should take immediate appropriate action under intimation to the Committee
				The Committee further desired that the department should consider and start the procedure to finalize the cases of challans by the departmental authorities instead of sending the challans to the Courts
				The Committee observed that due to the plying of unauthorised vehicles for the purpose of carrying the passengers the department is suffering a great loss. Therefore the Committee desired that the department should take effective steps to stop the plying of unauthorised vehicles by challaning and confisating them by the department and the Committee be informed about the action taken.
5	35 36	28		The Committee after undertaking visit to depots/ workshops in December 1995 noted that staff posted to handle computers is un trained Trained staff be posted there to avoid any loss Committee may also be informed
,	36	29		After scrutinising the reply sent by the department the departmental representative stated during the oral examination that a training course of 60 days was being imparted to issue the licences for training the new heavy vehicles drivers. The department also informed that after the training the Heavy Vehicle Driver is appointed after the completion of 5 years experience as such in view of the reply of the department the Committee desired the department to look into the matter with a vies to give more employment to the presons/drivers who took training from Drivers Training School Murthal

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			27TH REPORT (1994 95) COOPERATION DEPARTMENT
17	51 55	38	The Committee desired that the department may persue all such cases pending with the Courts
			The Committee be informed accordingly about the cases/matters of this para (a and b)
18	55 56	39	The Committee undertook its on the spot study tour from 26th to 28th October 1995 to see progress/latest position of Panipat Rohtak and Palwal Sugar Mills of the State concerning ourstanding paragraph No 39 etc and reported its following findings thereon which stand sent to Government
			(i) the number of measures to be taken to immprove working and to effect economy etc in Panipat Sugar Mill
			(11) reasons of loss suffered by panipat Distillery and
			(111) other matters as pointed out in the findings
			(Sub para (f) of this para dropped by the Committee on 10 7 96
			Government replies thereto is still awaited and the same have not been sent till the finalisation of this report Hence the Committee desired that action taken report of Government on the said findings be sent to the Committee immediately without further delay so that these matters be taken into discussions during the next oral examination of the Departmental Representatives in the next financial year
19	57 58	41	(1) The Committee further desired that the list of the person who have been found involved in the cases of corruption during the last 3 years may be supplied to the Committee along with the number of persons who have been removed from service on the charges of corruption within a fortnight. The department should also take action against them (CONFED) (11) Information regarding INFED as desired in 27th report be supplied to the Committee.

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20	58-61	43	The Committee observed that the financial year is going to be closed but no amount/money has been received from Government of India for the scheme stated above Therefore the Committee desired that detail of the money if any received from Government of India during the year 1994 95 be intimated on the Committee alongwith detail of utilization of the said money
21	61	44	Therefore after hearing the departmental representatives the Committee desired that the required information with regard to State Government undertakings be sent to the Committee at the earliest
22	61 78	45	Therefore after hearing the departmental representatives the Committee desired the department to look into the matter with regard to the non registration of Coop Societies in these districts under intimation to the committee
			The Committee further desired that the department to look into the matter and take effective steps for finalising the cases of embezzlement as stated at (b) above The appropriate action against the defaulting societies/Persons be also taken The Committee be also informed
23	79	46	(1) As regards other information which was orally asked for the committee observed that the same was not readily available with the departmental representatives at that time. As such after hearing the departmental representatives the Committee desired to send the requisite detail (upto date latest position with regard to the following works in hand of the department.)
			(1) Establishment of Cold Storage-cum Warhousing Complexes
			(2) Modernisation of Spinning Mills Hansi
			(3) Establishment of Ginnery
			(4) Development of Processing and Marketing of Mushroom by Hafed
			(5) Establishment of Mustard oil Mills at Narnaul
			(6) Rehabilitation of Sick Stores

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			(7)	Loan/subsidy to labour and construct to federation for the construction of Office cum Godown
			(8)	Construction of Godowns by HAFED
			(9)	Construction of Godown of Primary Agriculture Credit Socities
			(11) spot st impor progre	The Committee further desired to make on the andy/inspection of above works along with certain tant Projects of the Department to see/check their ess
		2:	8TH RE	PORT (1995 96)
		PW (PU	BLICHE	EALTH) DEPARTMENT
24	6-8	13	(1)	The Committee further recommended that the Government to make sufficient amount of funds available for the repair/maintenance of all the water works and sewerage/draining system etc
25	22 24	17	(1)	The Committee therefore recommended that the progress made in the completion of various works/schemes under this plan be intimated to the Committee
			(n)	The Committee further desire that the detail of new works if any taken in hand be intimated to the Committee
			(m)	The Committee also desire to send the detail of the court case alongwith the latest position
26	24 25	18	(1)	The Committee desired to know the names of 4 towns where the sewerage schemes are under implementation. The progress made in this regard may also be intimated to the Committee.
27	30-34	20	expe	Committee therefore desired the department to edite and finalise the cases at the earliest, along with action taken against the officers/officials who are ault
			(Co. droj 4-6-	mplaints at Sr Nos 10 14 18 to 20 have been pped by the Committee in its meeting held or 97)

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			The Committee further desired to intimate the amount involved in each case
			The Committee thereofre desired that the detail of the cases relating to embezzlements/complaints etc which are pending in various courts alongwith the amount involved, be sent to the committee
28	35 37	23	The Committee therefore recommended that the action to finalize the remaining matters be expedited and action against the defaulters be also taken under intimation to the Committee
29	37	24	The Committee therefore desire that the action taken in the matter be intimated to the Committee at the earliest
30	37 39	25	There the Committee desired that the cases be decided at the earliest along with the action taken against the officers/officials who are at fault (stated above at A)
			The Committee further desired that the cases as stated at b above be settled at the earliest
			The Committee be also intimated about the action taken in the matter
31	41 51	28	After examining the departmental representatives the Committee desired that effective steps be taken for the completion of the works at the earliest. The Committee further desired that progress made be also intimated to the Committee.
			29TH REPORT (1996 97)
0.0			HEALTH DEPARTMENT
32	13 14	16	After going through the reply and the oral evidence of the department the Committee desired that the case as stated above be expedited under intimation to the Committee
			The Committee be also supplied the details of the cases if any pending in any court against the officers/officials of the department
33	15	17	The Committee therefore desired that the department to keep watch to stop the private practice by the

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			Government doctor in case any doctor is found, as such suitable action be taken against him
			The Committee be informed about the action taken by the department in the matter
34	15 17	18	Therefore the Committee desired that the department to take steps to make the funds available in time for the schemes stated above
			The Committee also desired the expenditure on the schemes be also made in time and properly
			The Committee further desired that the department to take steps to complete the purchase process well in time i.e. before the end of the current financial year
			The Committee further desired that the action taken on the points stated above be supplied to the Committee at the earliest
35	17 18	19	The Committee desired that the department to take steps for getting the timely sanction of the schemes from the Government.
			The Committee also desired that the progress made on the construction of building of Hospital as stated above be intimated to the Committee
36	18 19	20	The Committee desired that the department to take steps to expedite the preparation/publication of the administrative reports at the earliest under intimation to the Committee
37	19	21	in view of the position stated above the Committe desired that the department should take effective steps to get the said land vacated under intimation to the Committee
38	20	22	Therefore the Committee desired that the department to take effective steps to check and stop this practice so that there is no exploitation of the people of the State
			The Committee be also informed about the action taken in the matter
39	20-23	23	The Committee therefore desired that the departmen to look into the matter and take effective steps to

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			replace the condemnable vehicles with new one under intimation to the Committee
40	23 25	24	The Committee therefore desired that the department to adopt suitable measures to stop irregularity or loss in stocks/stores of medicines etc
			The Committee further desired that the action in the matter stated above be expedited under intimation to the Committee
41	25 26	25	After going through all these aspects the Committee desired that the department to take immediate steps to expedite the matter under intimation to the committee at the earliest
42	26-28	26	After going through the reply of the department, the Committee desired that the govt to make efforts to get the fund from the Central Govt for various schemes sponsored by the Govt of India
			The Committee further desired that the amound of Rs 11 crores announced by the Government of India be got released
			The Committee be intimated about the action taken in the matter
43	28 29	27	Therefore the Committee recommended that the department to take effective steps for the repair/maintenance of equipments like generators etc at the carliest under intimation to the Committee
			The Committee further desire that department to provide emergency lights for the Operation Theatres and Emergency Wards of the Hospitals in the state
44	30-31	28	The Committee is of the opinion that the department should supply the details of the complaints received against the Drug Inspectors during the last three years
			The Committee further is of the opinion that the detail of the cases if any instituted in any Court under relevant Act/Rules during the last three years for breach of Act against any party be supplied
			The Committee is also of the opinion that the detail of the sale of drugs in contravention of the Act if any

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			detected during the last three years be supplied to the Committee
			The Committee further is of the opinion that the detail of any irregularities if any detected during the last three years of the licenced manufacturer of drugs in contravention of the provision of the Act/Rules be supplied
			The Committee be also informed about the action taken in the matter
45	31 32	29	After going through the reply and oral examination of the department the Committee is of the view that the Government to supply a detail of the complaints if any received by the department during the last three years regarding Food Inspectors etc under intimation to the committee
46	32 33	30	During the course of oral examination the representative of the Govt stated that the material amounting to Rs 6 crores is likely to be approved by the High Powered Committee
			The Committee asked the department to ensure that the said material be purchased well in time so that it may not lapse
			The Committee Therefore desired that the action taken in the matter be intimated to the Committee
47	33 38	31	After perusalof the reply the Committee found that the department has not supplied the detail of the present posting of staff alongwith the date of their posting
			The Committee therefore recommend that the said information be supplied to the Committee at the earliest
48	38	32	After discussion with the departmental representative the Committee observed that the department should streamling the distribution system of the medicines so that the benefit may reach to the down trodden of the society and misuse of the medicines may also be stopped. The Committee therefore desired that the action taken in matter be intimated to the committee.

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